GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO. 386

ANSWERED ON 03.02.2022

INSTALLATION OF SOLAR POWER PLANTS ON BUILDINGS

+386. DR. DHAL SINGH BISEN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Union Government is running a scheme to promote State Governments to use solar energy and if so, the details thereof, State/UT-wise;
- (b) whether any scheme is operational in the State of Madhya Pradesh for producing electricity by installing solar power plants on the buildings, if so, the provisions of the schemes and if not, the reasons therefor;
- (c) whether the said solar power plants are installed on the buildings in association with electricity supply companies; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a) The Ministry of New and Renewable Energy (MNRE) is implementing various schemes for promotion of solar energy in the country. The details of the major schemes in this regard are given at **Annexure**.
- (b) to (d) For installation of Rooftop Solar (RTS) systems on residential buildings, Ministry of New and Renewable Energy is implementing the Rooftop Solar Programme Phase-II in the country. Under this Programme, Central Financial Assistance (CFA) upto 40% of the benchmark cost is provided for RTS projects upto 3 kW capacity and upto 20% for RTS system capacity beyond 3 kW and up to 10 kW for individual households. For Group Housing Societies/Residential Welfare Associations (GHS/RWA), CFA is limited to 20% for RTS plants for supply of power to common facilities upto a maximum of 500 kW capacity. The Programme is being implemented by the three electricity supply companies of Madhya Pradesh. The Ministry of New and Renewable Energy has allocated aggregate 58 MW capacity to these companies for installation of Rooftop Solar Plants under the Programme against which total 13.72 MW capacity is reported installed.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 386 FOR 03.02.2022

DETAILS OF MAJOR SCHEMES FOR PROMOTION OF SOLAR ENERGY

DETAILS OF MAJOR SCHEMES FOR PROMOTION OF SOLAR ENERGY		
a) Rooftop Solar Programme Ph-II	Addition of 4000 MW RTS capacity in Residential Sector through provision of Central Financial Assistance (CFA). In addition, incentives to Discoms for initial 18000 MW RTS capacity addition.	 (i) For Residential Sector Central Financial Assistance (CFA) of 40% for capacity up to 3 kWp CFA of 20% for capacity beyond 3 kWp and up to 10 kWp CFA of 20% for GHS/RWA capacity up to 500 kWp (limited to 10 kWp per house and total upto 500 kWp) (ii) For Discoms incentives up to 10% of project cost of new installations in a year depending upon achievements in capacity addition above baseline.
b) Grid connected Solar PV Power Projects by the Government Producers under CPSU scheme.	Total size of the scheme 12, 000 MW.	VGF of upto Rs. 55 lakhs/ MW; actual VGF is decided through bidding.
c) Solar Park Scheme for setting up of 50 Solar Parks and Ultra Mega Solar Power Projects targeting over 40,000 MW of solar power projects.	Total size of the scheme 40, 000 MW.	Upto Rs. 25 lakh per Solar park for preparation of Detailed Project Report (DPRs). Rs. 20 Lakh per MW or 30% of the project cost including Grid-connectivity cost, whichever is lower.
d) Pradhan Mantri- Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM- KUSUM)	Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Power Plants	Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar/ other renewable power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that payable to DISCOMs is Rs. 33 Lakh per MW.
	Component B: Installation of 20.00 Lakh Stand-alone Solar Pumps	CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar Agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided.
	Component C: Solarisation of 15 Lakh Grid Connected Agriculture Pumps including through feeder level solarisation	CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided.